

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:381

ANSWERED ON:23.07.2003

STRIKE BY CGHS EMPLOYEES

AJAY CHAKRABORTY;AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether employees of CGHS went on an agitation to press for their demands;
- (b) if so, the details of their demands ; and
- (c) the steps taken by the Government in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) to (c) Yes, Sir. The All India CGHS employees Association went on an agitation in May, 2003 to press for withdrawal of orders stopping grant of Patient Care Allowance (PCA) to certain categories of non-ministerial CGHS staff not working in CGHS dispensaries. The matter is being re-examined in consultation with the concerned Departments.